

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 103(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017

NAME OF THE COMPANY

M/s. Shakuntala Devi Golyan & Anr .
V/s.
M/s. Gallus Chattels Pvt Ltd. & Ors.

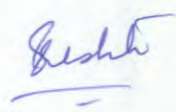
SECTION OF THE COMPANIES ACT:241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

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|----|------------------------|----------|-------------|---|
| 1. | Sh. Vinodan Chandra | St. Adv. | Petitioners | } |
| 2. | Sh. Sarwan Raza | Adv. | | |
| 3. | Sh. Mohd. Waseem Akram | Adv. | | |

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|----|--------------------|----------|---|-------------|
| 1. | Mr. UK Chaudhary | Se. Adv | } | Respondents |
| 2. | Mr. Gopal Jain | Se. Adv. | | |
| 3. | Ms. Ranjane Roy | Adv | | |
| 4. | Ms. Vasudha Sen | Adv | | |
| 5. | Ms. Sushiti Kapoor | Adv | | |


SC.



ORDER

For order see C.P. No. 27(ND)/2015.